

No.Sr. Civil Judge/ CJM/KNR/Reader/2017.
Office of the Senior Civil Judge -cum- CJM Kinnaur, Camp at Rampur Bushehar.

Dated, Rampur Bushehar the 14th day of December, 2017.

Office Order

It is for ^{the} information of Ld. Bar members, litigants, general public and all concerned that undersigned shall be on training w.e.f. 18.12.2017 to 23.12.2017, and on casual leave ^m 26.12.2017 and 27.12.2017 and as such cases fixed for 26.12.2017 and 27.12.2017 shall be taken up for effective hearing in following manner:-

Date already fixed	Date on which the case shall be taken up for effective hearing
26.12.2017	08.03.2018
27.12.2017	09.03.2018

Note:- The cases which are more than 5 to 10 years old shall be taken for effective hearing as follow:

26.12.2017	28.12.2017
27.12.2017	29.12.2017


Chief Judicial Magistrate Kinnaur ,
Camp at Rampur Bushehar.

No.Sr. Civil Judge/ CJM/KNR/Reader/2017.

Date: 14.12.2017

Copy of above forwarded to:-

1. The Ld. District and Sessions Judge Kinnaur at Rampur
2. The President, Bar Association, Reckong Peo, H.P.
3. The Dy. D.A/ P.P. Reckong Peo, H.P.
4. Reader/Ahlmads of this Court for necessary action and for updating C.I.S. entries.
5. Notice board of this Court.


Chief Judicial Magistrate Kinnaur ,
Camp at Rampur Bushehar.